

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 61 OF 2017**

**Dated: 13<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**M/s Mahabir Jute Mills Ltd.**

**.... Appellant(s)**

**Versus**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

**ORDER**

Due to administrative reasons, the matter could not be taken up. List  
the matter on **20.11.2018**.

**COURT MASTER**